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O.A. No. 657/05

ORDER DATED 18th AUGUST, 2008

Coram:

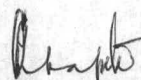
Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

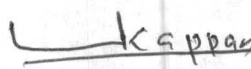
Heard Mr. U.B. Mohapatra, Ld. Sr. Standing
Counsel for the Respondents.

2. The prayer in this Original Application is for a direction to postpone the Departmental Examination ² ~~scheduled to be~~ conducted for promotion to the cadre of Inspector of Post Offices for the year 2005 scheduled to be held on 12.08.05 to 14.08.05. Even though this Original Application has been admitted no stay has been issued for the conduct of the said Examination.

3. In the above circumstances, we are of the view that the application itself is infructuous. Apart from that it is seen that neither the Applicant nor the Counsel is present in the posting dates of this case today and previously also.

4. In view of the above this Original Application stands dismissed as infructuous.


Member(A)


MEMBER (J)

Copy of order
dt 18.08.08
handed over to
counsel for Ld. Sr.
Counsel
20/08
SPC